

SUPREME VASAI BHIWANDI TOLLWAYS PRIVATE LIMITED-IN LIQUIDATION UNDER IBC

CIN NO. U45200HR2013PTC048979 , PAN NO. AATCS1206J

Registered Office: 510, 5TH Floor, ABW Tower, IFFCO Chock, M G Road, Gurgaon, Haryana, India – 122 002

MODIFIED LIST OF STAKEHOLDERS'

OF

SUPREME VASAI BHIWANDI TOLLWAYS PRIVATE LIMITED-IN LIQUIDATION UNDER IBC

IN TERMS OF REGULATION 31A OF IBBI (LIQUIDATION PROCESS) REGULATIONS, 2016

1. Secured Financial Creditors

Annexure -1

Sr. No.	Name of the Financial Creditor	Date of Receipt of the claim	Amount Claimed	Amount of Claim Admitted	Secured	Related Party	Whether security interest relinquished as per point No.8A	% of voting share in SCC	Amount of Contingent Claim	Amount of Claim not Admitted	Amount of Claim under Verification
			Rs.	Rs.	Yes/No	Yes/No	Yes/No	%	Rs.	Rs.	Rs.
1.	Central Bank of India	14.08.2025	199,27,57,000.55 (Exclusively Charge on entire assets of the Corporate Debtor in consortium)	199,27,57,000.55	Yes (First Charge holder having exclusive rights on assets of CD in consortium)	No	Yes	38.09%	-	-	-



2.	Punjab National Bank	11.08.2025	171,72,42,734.00 (Exclusively 1 st Charge on entire assets of the Corporate Debtor in consortium)	171,72,42,734.00 (Revised/Modified /Updated Claim)	Yes (First Charge holder having exclusive rights on assets of CD in consortium)	No	Yes	32.83%	-	-	-
3.	State Bank of India	02.08.2025	63,47,55,973.99 (Exclusively 1 st Charge on entire assets of the Corporate Debtor in consortium)	63,47,55,973.99	Yes (First Charge holder having exclusive rights on assets of CD in consortium)	No	Yes	12.04%	-	-	-
		TOTAL	434,47,55,707.55	434,47,55,707.55				82.96%			

